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NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 30-1-2017


PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND  
DR. ASHOK KUMAR MISHRA, MEMBER(T).


APPLICATION NUMBER : CP 59/06  
PETITION NUMBER : TP 3/16  
NAME OF THE PETITIONER(S) : DEVRAJ DHANARAM  
NAME OF THE RESPONDENT(S) : FIRE BRICKS & POTTERIES PVT.  
LTD. & 7 OTHERS  
UNDER SECTION : 397/398

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1	Venkatesh R. BHAGAT ADVOCATE 9448220515	ADVOCATE FOR R1 TO 8	

Shri Venkatesh R. Bhagat, Law Chambers filed vakalat for Respondents No. 1 to 8. Shri C.K. Nanda Kumar filed vakalat for the petitioner.

For filing 2 sets of copies by both sides, time granted till 13.03.2017.

  
MEMBER (J)

  
MEMBER (T)